

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

CP NO. 441/2003 IN
OA NO. 524/2003

This the 7th day of May, 2004

HON'BLE SH. V.K. MAJOTRA, VICE CHAIRMAN (A)
HON'BLE SH. KULDIP SINGH, MEMBER (J)

Rakesh Bhatt
S/o Sh. M.L. Bhatt,
R/o B-26, Rajpur Khurd,
New Delhi-110068.

(By Advocate: Sh. Sachin Chauhan)

Versus

Executive Engineer (Elect)
President's Estate,
Electrical Division,
CPWD Rashtrapati Bhawan,
New Delhi.

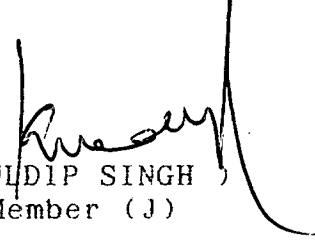
Officer incharge at present
Sh. N.K. Bansal is working in
his place.

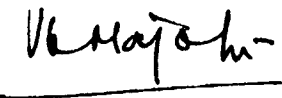
(By Advocate: Sh. K.C.D. Gangwani)

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Learned counsel stated that now the respondents have decided the applicant's representation in terms of directions of this Court by order dated 26.4.2004 (Annexure R-1). He seeks liberty to challenge these orders. CP is, as such, dismissed with liberty to the applicant to challenge Annexure R-1 dated 26.4.2004 as per rules. Notices to the respondents are discharged.


(KULDIP SINGH)
Member (J)


(V.K. MAJOTRA)
Vice Chairman (A)

7.5.04

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